

5 OAB 53194
(A)

5

Serial
No. of
Order

Date of
Order

Order with Signature

OAs 653, 654 & 142/94

Order of 26.5.95

Camper bay
four weeks.

10.8.2000

Order pronounced in
open Court. As per observations
and directions contained in
Order dated 10.8.2000 in
separate sheets attached to
the record, the OAs are
disposed of. no costs.

See
NCR.

Counter
filed. copy
not served.

For further
orders.

Vice-Chancellor

Master (Under)

For
self

Register

For hearing as
per memo.

For
25.3.98

Bench

For hearing

adth 19.7.2000

adth 19.11.2000

16.7.2000

For hearing

adth 25.7.2000

18.11.2000